

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 18200 –JK (LD) of 2025
DATED:- 02 - 12 - 2025

Sanction is hereby accorded to the appointment of Abhejeet Joshi, Regional Director, J&K Pollution Control Committee, Kashmir. Email. regionaldirectorkmr@gmail.com Mob. 9419169067as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 02- 12- 2025

No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No.- 18200- JK(LD) of 2025 dated 02.12.2025

S.No	Case No.	Case Tittle
1.	WPC No. 1874/2025	M/S Alamdar Stone Crusher vs UT of J&K and Ors
2.	WPC No. 1616/2025	M/S Rather Stone Crusher vs UT of J&K and Ors
3.	WPC No. 1577/2025	M/S Alamdar Stone Crusher vs UT of J&K
4.	WPC No. 1576/2025	M/S Firdous Stone Crusher vs UT Of J&K
5.	WPC No. 1528/2025	M/S Snober Stone Crusher vs UT Of J&K
6.	WPC No. 1522/2025	M/S KAK Stone Crusher vs UT of J&K
7.	WPC No. 1518/2025	M/S Allied Stone Crusher vs UT of J&K
8.	WPC No. 1124/2025	M/S Khyber Stone Crusher vs UT Of J&K
9.	WPC No. 681/2025	M/S Kahkashan Stone Crusher vs UT of J&K
10.	WPC No. 355/2025	M/S Kashmir Stone Crusher vs UT Of J&K
11.	WPC No. 308/2025	M/S Mian Stone Crusher vs UT of J&K
12.	WPC No. 2723/2024	M/S Mohd Ibrahim Matoo Stone Crusher vs UT
13.	WPC No. 2568/2024	M/S Goodluck Stone Crusher vs UT of J&K
14.	WPC No. 1311/2024	M/s Diamond Stone Crusher vs UT of J&K
15.	WPC No. 1668/2025	Mohammad Hashim Wani vs UT of J&K
16.	WPC No. 1249/2025	M/S Kashmir Cement Industries vs UT of J&K
17.	WPC No. 251/2025	Mohd Shafi Dar vs UT of J&K
18.	WPC No. 1380/2025	Nanda Milk Products vs UT of J&K
19.	WPC No. 1604/2025	M/S Associated Builders Rakhshalina vs UT of J&K
20.	WPC No. 2106/2025	Farooq Ahmad Parray vs Chairman Pollution Control Committee and Ors

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21.	WPC No. 2013/2025	Rafiq Ahmad Rather vs J&K PCC and Ors
22.	WPC No. 1971/2025	M/S Famous Stone Crusher vs UT of J&K
23.	WPC No. 1914/2025	M/S Green Valley Stone Crusher vs UT of J&K
24.	WPC No. 288/2022	Ishfaq Ahmad Reshi vs UT of J&K and Ors
25.	WPC No. 3019/2024	Syed Bilal Ahmad Qadri vs UT of J&K
26.	OWP No. 800/2011	M/S F. F Stone Products vs State of J&K and Ors
27.	WPC No. 1479/2024	Tariq Stone Crusher vs UT of J&K
28.	WPC No. 2895/2024	Mr. Bashir Ahmad Reshi vs UT of J&K
29.	WPC No. 3049/2024	Bashir Ahmad Dar vs UT of J&K
30.	OWP No. 832/2017	Inhabitants of Village Khrew vs State of J&K
31.	WPC No. 883/2025	Fayaz Ahmad Dar vs UT of J&K
32.	WPC No. 1698/2023	Manzoor Ahmad Mir vs UT of J&K and Ors
33.	WPC No. 1549/2025	M/S Shine Road Constructions vs UT of J&K and Ors
34.	OWP No. 1889/2018	Jalal u Din Bhat vs State of J&K and Ors
35.	WPC No. 649/2023	Altaf Hussain Dar vs UT of J&K
36.	WPC No. 1505/2025	Aiaz Ahmad Paddar vs UT of J&K
37.	WPC No. 2893/2024	M/S Jannat Bakery vs UT of J&K
38.	OWP No. 650/2017	M/S Protech Bio Pharma vs State Of J&K
39.	CCP(S) No. 399/2023	Mushtaq Ahmad Bhat vs Vijay Kumar Bidhuri and Ors
40.	WPC No. 2648/2024	Ghulam Mohammad Sofi vs UT of J&K and Ors
41.	WPC No. 246/2021	M/S Sinclus Constructions vs UT of J&K and Ors
42.	WPC No. 2962/2024	Mohammad Sarwar Ganie vs UT of J&K
43.	WPC No. 2803/2021	Mushtaq Ahmad Parray vs UT of J&K
44.	WPC No. 1734/2022	M/S Bhat Stone Crusher vs UT of J&K

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45.	WPC No. 2480/2024	Rafiq Ahmad Rather vs UT of J&K
46.	OWP No. 751/2015	M/S Top Hill Projects Pvt Ltd vs State of J&K

Keynote